

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21

C.P No. 1165/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: NAC Infrastructure Equipment Limited
V/s.
DBM Geotechnics & Constructions Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	RAJNATH GHOSH	Advocate for petitioner	
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ORDER

CP No. 1165/I&BP/NCLT/MB/MAH/2017

Since the Petitioner's Counsel is not sure as to whether intimation of next date of hearing is given to the Corporate Debtor, at the Counsel's request, list this matter on 21.07.2017 with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor and file proof of service.

List this matter on 21.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)